

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) :

(a) to (c) : There was considerable dislocation of work in the offices of the Sta-e Trading Corporation in the places mentioned between 26th September, 1970 and 2nd October, 1970 on account of sit down strike and suspension of work by the staff of the Corporation during this period. Normal functioning of S. T. C.'S offices was resumed from October 3rd.

Manufacture of TV sets by Electronics Corporation of India.

430. SHRI P. C. ADICHAN ;
SHRI D. AMAT .
SHRI KEDRANATH SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether a licence for manufacturing television sets, for middle income group, has been given to the Electronics Corporation of India ;

(b) if not, the reasons for the delay in giving the licence ;

(c) the salient features and price of the television set to be manufactured ; and

(d) the production capacity to be licensed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT). (a) to (c). Electronics Corporation of India, Hyderabad, is one

Name of the firm	Quantity of the cable (KM)	Total price subject to Variations indicated in the contract
1. M/s. Industrial Cables (India) Ltd. Rajpura, Punjab.	40	Rs. 63,78,310
2. M/s. Oriental Power Cables Ltd. Kota (Rajasthan)	55	Rs. 1,02,43,500
TOTAL	95	Rs. 1,66,21,810

of the many applicants, who have applied for manufacture of television sets. They propose to manufacture one lakh transistorised television sets per annum, at an average price of Rs. 1,000/-. Their application along with other applications is under the consideration of Government.

(d) It is intended to set up capacity to produce 200,000 television sets per annum.

Purchase of Cable by D. E. S. U.

431. SHRI HARDAYAL DEVGUN ;
SHRI KEDAR NATH SINGH ;
SHRI D. AMAT :

Will the Minister of IRRIGATION AND POWER be pleased state :

(a) the cost of the 85 K.M. 33 K.V. cable purchased by the Delhi Electric Supply Undertaking in 1965 ;

(b) the firms from which this was purchased and what was the basis for the same ;

(c) whether Joint boxes were not purchased along with the cable and if so, why ;

(d) who was the Chairman of the Delhi Electric Supply Undertaking at that time ; and

(e) whether this case has been handed over to the Central Bureau of Investigation if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) ; (a) and (b). The required information is given below.